

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP 225 of 2019 [CP 65 of 2019]

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2020**

**Name of the Company:**

Priyadarshan Garg  
V/s  
Lakshya Realities Pvt Ltd & Ors

**Section:**

248(8) r.w 271(d) & 271(e) of Co.Act,2013

**ORDER**

Learned Counsel Mr. Shekhar Sharma appeared for the Petitioner.

The report of the ROC is not on record. The ROC is directed to file its report within two weeks, meantime the Petitioner to file translation of the documents those are in vernacular language.

The matter stands adjourned to 21.01.2021 for further consideration.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 23rd day of October 2020.

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